

Annexure 5:

Axaal Properties and Infrastructure Limited- List of Operational Creditors (Government Dues) as on 14.11.2025											(Amount in INR)				
Sl. No.	Details of Claimants			Details of claim received			Details of claim admitted					Remarks, if any			
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of holding share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off			
1	Lucknow Development Authority	Uttar Pradesh Government	11-03-2025	44,90,00,00,000.00	67,76,08,440.00		67,76,08,440.00	-	No	-	-	-	44,22,23,91,560.00	As per company letter and communication. Claim under verification, information requested.	
2	Agra Development Authority	Uttar Pradesh Government	28-03-2025	2,36,68,02,355.00	-		-	-	No	-	-	-	2,36,68,02,355.00	City Dev Charges paid. Mortgage performed. Claim under verification, information requested.	
3	Bulandshahr Khurja Development Authority	Uttar Pradesh Government	24-03-2025	16,87,94,00,000.00	-		-	-	No	-	-	-	16,87,94,00,000.00	Claim not rejected. Claim under verification, information requested	
4	Ghaziabad Development Authority	Uttar Pradesh Government	23-03-2025	15,38,80,00,000	-		-	-	No	-	-	-	15,38,80,00,000	Pertains to some other legal entity, project - Aquapolis, information requested.	
5	SDO OPERATION SUB DIVISON PIPUL, UTTAR HARYANA BULJIT VITRAN NIGAM LIMITED	Haryana Government	28-03-2025	48,23,795.00	-		-	-	Not Specified	-	-	-	48,23,795.00	Claim not rejected. Under Verification, information requested.	
6	Income Tax- TDS Delhi	Union Govt.	26-03-2025	2,16,76,279.00	-		-	-	Not Specified	-	-	-	2,16,76,279.00	- Duplicate claim present on serial number 8	
7	UPRERA	Uttar Pradesh Government	24-03-2025		19,73,99,229.00	18,46,60,000.00		-	Not Specified				57,31,705.00	70,07,524.00	The amount not admitted pertains to homebuyers who have independently filed their claims with the Resolution Professional and have been treated in accordance with the provisions of Insolvency and Bankruptcy Code,2016. Claims for homebuyers who have not submitted their individual claims are currently under verification. Information requested.
8	Sunil Kumar, DCIT	Union Govt.	11-04-2025	11,15,28,031.00	11,15,28,031.00		-	-	Not Specified	-	-	-	-	-	
9	UP Awas E�am Vikas	Uttar Pradesh Government	14-04-2025	57,70,24,551.00	-		-	-	Not Specified	-	-	-	57,70,24,551.00	Substantiating Documents not given. Claim under verification. Information requested.	
10	Deputy Commissioner, CGST & Central Excise, Lucknow- Division 1	Union Govt.	28-04-2025	1,82,24,255.00	-		-	-	Not Specified	-	-	-	1,82,24,255.00	Documents not proper. Information requested.	
11	Madhyanchal Vidyut Vitrana Nigam Limited	UP Govt.	26-05-2025	21,27,55,01,608.00	4,78,01,608.00		-	-	Not Specified	-	-	-	21,22,77,00,000.00	Claim not rejected. Under Verification, information requested.	
12	Director, Town and Country Planning	Haryana Government	25-08-2025	8,92,18,00,000.00	8,92,18,00,000.00		-	-	Not Specified	-	-	-	-		Claimed amount revised as per Affidavit given. Security interest claimed is to be substantiated through documents. Further information requested.
13	DAKSHIN HARYANA BULJIT VITRAN NIGAM LIMITED	Haryana Government	04-06-2025	2,40,21,60,980.43	3,39,137.00		-	-	Not Specified	-	-	-	2,40,18,21,843.43	Amount not rejected, amount under verification. Further information requested.	
14	New Delhi Municipal Council	New Delhi Government	25-09-2025	31,51,047.00	-		-	-	Not Specified	-	-	-	31,51,047.00	- Claim does not pertain to APIL.	
15	Employees Provident Fund Organisation, Lucknow	Union Govt.	30-10-2025	2,57,68,324.00	-		-	-	Not Specified	-	-	-	2,57,68,324.00	Amount not rejected, amount under verification. Further information requested.	
Total				97,85,91,40,454.43	9,94,37,37,216.00		67,76,08,440.00	-	-	-	-	3,05,59,031.00	87,88,48,44,207.43		